

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5980  
ANSWERED ON:11.05.2012  
DISTRICT LEVEL VIGILANCE AND MONITORING COMMITTEES  
Singh Shri Bhupendra

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the need for a dedicated structural arrangement has been felt for proper implementation of National Rural Health Mission (NRHM) in the country;
- (b) if so, the details thereof;
- (c) the names of States/Union Territories where District level Vigilance and Monitoring Committees have been constituted for monitoring the progress of NRHM; and
- (d) the details of the action taken by the Government to constitute such Committees in the remaining States as well?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) & (b) The National Rural Health Mission launched in the year 2005 provides a strong institutional arrangement at various levels as per the approved Framework for Implementation. The Framework of Implementation stipulates, at the National level, a Mission Steering Group constituted under the Chairmanship of Union Minister of Health & Family Welfare as an apex level decision making body of NRHM. At State and District levels, there exist State and District Health Missions constituted under the chairmanship of Chief Minister and Chairman, Zila Parishad respectively to review the progress of implementation of the Mission. As per the frame work of NRHM, the States also have constituted State/District Health Societies for an improved funds flow mechanism and for better programme management arrangements.

The Framework also provides for setting up of State/District Programme Management Units for the implementation of various programmes and activities under the Mission. Block Programme Management units have also been set up in various States as per the local administrative requirement of the States.

(c) & (d) The names of the States/UTs where District Level Vigilance and Monitoring Committees (DLVMCs) have been constituted is placed at Annexure. The Government is constantly pursuing the matter with the States/UTs, where DLVMCs have not been constituted for all the districts, for early constitution of the committees.